

MINUTES OF NORMS COMMITTEE (NC-7) OF
PLASTIC & RUBBER PRODUCTS'
MEETING NO.09/AM17
SCHEDULED FOR 09.09.2016
(HELD ON 12.09.2016)
UNDER THE CHAIRMANSHIP OF
SHRI DARSHAN SINGH, ADDL. DGFT

Meeting No. 9/87-NC-7/2016 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' scheduled to be held on 09.09.2016, was held on 12.09.2016, under the Chairmanship of Shri Darshan Singh, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Nand Lal, Consultant, DIPP
- 2) Shri Seikhomang Kipgen, Dy. DGFT
- 3) Smt. Chander Kanta Pandey, FTDO

2. Following are the **decisions of the Norms Committee** after deliberation and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

MANUAL CASES

Case No. A-228	SUPREME INDUSTRIES LTD.	HQ F. No. 01/87/162/00015/AM16/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. 0310792783 dated 09.01.2015	RLA F. No. 03/93/160/00680/AM15	

Request: Amendment in the description of Export Product to read as "Articles made out of Cross Laminated Multilayer Film i.e. Tarpaulins, Covers" against Advance Authorization No. 0310792783 dated 09.01.2015

Decision: A copy of Representation of firm was forwarded to the Department of Chemicals & Petrochemicals (D/o C&PC) on 05.05.2015. However, the Committee decided to refer the matter to the Technical Committee.

Case No. A-230	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00018/AM15/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. 0510384978 dated 25.04.2014	RLA F. No. 05/24/040/00489/AM14	

Request: Enhancement in the quantity of Import Items allowed by NC against Advance Authorization No. 0510384978 dated 25.04.2014

Decision: The Norms Committee considered the case and decided to refer the matter to the Technical Committee.

Case No. A-231	NEWAGE LAINATORS PVT. LTD.	HQ F. No. 01/87/050/00465/AM14/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. 0510376612 dated 20.01.2014	RLA F. No. 05/24/040/00394/AM10	

Request: Enhancement in the quantity of Import Item allowed by NC against Advance Authorization No. 0510376612 dated 20.01.2014

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

Decision: A copy of representation of firm was forwarded to D/o C&PC on 10.02.2015. However, the Committee decided to refer the matter to the Technical Committee.

Case No. A-243	Paradise Polymers Ltd., Mumbai	HQ F. No. 01/87/050/00058/AM15/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. 0310773869 dated 11.03.2014	RLA F. No. 03/95/040/00968/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 0310773869 dated 11.03.2014.

Decision: A D/L No. 46011/48/2014-PC.II dated 17.11.2015 was issued by D/o C&PC to firm. It was decided by the Committee to issue a Reminder to firm giving 15 days time for submission of information.

Case No. A-253	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00131/AM14/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. and Date 3010094324 dated 03.06.2013	RLA F. No. 30/24/040/00008/AM14	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 3010094324 dated 03.06.2013

Decision: A copy of representation of firm was forwarded to DIPP on 28.12.2015. Comments awaited from DIPP.

Case No. A-258	M/s. Eastman Reclamations	HQ F. No. 01/87/050/00184/AM13/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. and Date 3010087078 dated 26.06.2012	RLA F. No. 30/24/040/00013/AM13	

Request: Request of M/s Eastman Reclamations, Jalandhar for fixation of adhoc norms in respect of Advance Authorization No. 3010087078 dated 26.06.2012 for the export product—"Reclaim Rubber".

Decision: A copy of representation of firm has been forwarded to DIPP on 02.02.2015. Comments awaited from DIPP.

Case No. A-260	M/s Yash Enterprises	HQ F. No. 01/87/50/00433/AM15/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. 0310791655 dated 03.12.2014	RLA F. No. 03/95/040/00595/AM15	

Subject: Enhancement in the wastage allowed by NC in its Meeting No. 08/AM16 held on 29.05.2015.

Decision: A D/L No. 46011/16/2015-PC.II dated 02.03.2016 was issued by D/o C&PC to firm. Reply still awaited. The Committee decided to issue reminder to the firm, giving 15 days period for furnishing the information.

Case No. A-261	M/s Sundaram Industries Ltd.	HQ F. No. 01/87/50/385/AM11/DES-VII	Status: Rejected
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. and Date 0410120257 dated 31.12.2010	RLA F. No. 04/24/040/00271/AM11	

Subject: Fixation of adhoc norms for the export product "Industrial Solid Tyres" against Advance Authorization No. 0410120257 dated 31.12.2010.

Decision: Committee decided to reject the case based on the past decisions of the Norms Committee-7.

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Case No. A-262	M/s Veekay Polycoats Ltd.	HQ F. No. 01/87/50/146/AM13/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. and Date 0510329142 dated 09.07.2012	RLA F. No. 05/24/040/00107/AM13	

Subject: Request of M/s Veekay Polycoats Ltd., New Delhi for amendment in the description of Export Product against Advance Authorization No. 0510329142 dated 09.07.2012.

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-273	M/s Bilcare Ltd.	HQ F. No. 01/87/50/00070/AM16/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. and Date 3110065388 dated 23.04.2015	RLA F. No. 31/83/040/00270/AM15	

Subject: Fixation of adhoc norms against Advance Authorization No. 3110065388 dated 23.04.2015

Decision: The case was considered by the Committee and decided to refer the matter to the Technical Committee.

Case No. A-374	M/s Multivac India Private Ltd.	HQ F. No. 01/87/171/153/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 24.09.2016	Adv. Lic. No. and Date 0510173453 dated 2-1-2006	RA F. No. 05/24/040/00625/AM06	

Subject: Fixation of adhoc norms for the export product under Para 4.7 of HBP (Vol.I). against Advance Authorixagion No.0510173453 dated 2-1-2016

Decision: Based on the previous decision in the Case No.100 of meeting No.19/87-ALC 1/2006 dated 9-8-2006, the Norms Committee considered the case on **repeat basis** and fixed the ad-hoc norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY	Average
PUR Sandwich Panels 40000 No.	40000 Number	1. Topsheet PRO-THERM 49375 sq.meter (E5003/SAC NUTRAL, 130 GSM)	79000. Sq.meter.	1.975
		2. Topsheet PRO-THERM (E5008/BLACK/TISSUE, 130 GSM).	79000 Sq.meter.	1.975
		3.Isocyanate (MDI/Lupranate)	13280 Kgs.	0.332
		4.Spun Bonded Light Non woven Polyester (40 GSM)	79000 Sq. meter	1.975

RA may take consequential action as per Policy / Procedures.

Case No. A-375	M/s Hamilton Housewares Pvt. Ltd.	HQ F. No. 01/87/050/174/AM14/DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. and Date	RLA F. No. 26/24/040/00002/AM14	

Decision: The case was considered and decided to refer to the Technical Committee.

Case No. A-376	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/050/00446/AM14/ DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.08.2016	Adv. Lic. No. and Date 2610012230 dated 29.11.2013	RLA F. No. 26/24/040/00002/AM14	

Subject: Request of M/s SNF (India) Pvt. Ltd., Visakhapatnam for amendment of Export item description for regularization against Advance Authorization No. 2610012230 dated 29.11.2013.

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 07/87-ALC1/2016 dated 12.08.2016 in Case No. A-326, the Committee decided to delete the non-volatile condition [% Non Volatile Solids $51.5 \pm 2\%$] and the description of Export Product to read as "Flosperse 3000A".

RA may take consequential action as per Policy / Procedures.

Case No. A-377	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/050/00447/AM14/ DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.08.2016	Adv. Lic. No. and Date 2610012231 dated 29.11.2013	RLA F. No. 26/24/040/00003/AM14 Dated 04.10.2013	

Subject: Request of M/s SNF (India) Pvt. Ltd., Visakhapatnam for amendment of Export item description for regularization against Advance Authorization No. 2610012231 dated 29.11.2013.

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 07/87-ALC1/2016 dated 12.08.2016 in Case No. A-326, the Committee decided to delete the non-volatile condition [Non Volatile Solids $36.5 \pm 3.5\%$] and the description of Export Product to read as "PHPAL".

RA may take consequential action as per Policy / Procedures.

Case No. A-378	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/050/00538/AM14/ DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.08.2016	Adv. Lic. No. and Date 2610012322 dated 20.01.2014	RLA F. No. 26/24/040/00006/AM14 Dated 11.11.2013	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 2610012322 dated 20.01.2014

Decision: The Committee considered the case as per agenda and decided to refer the case to the Technical Committee.

Case No. A-379	M/s Gujarat Fluorochemicals Limited	HQ F. No. 01/87/171/00156/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.08.2016	Adv. Lic. No. and Date 3410042396 dated 2-8-2016	RA F. No. 34/24/040/00129/AM17	

Subject: Fixation of ad-hoc norms against Adv. Lic. No. 3410042396 dated 2-8-2016.

Decision: The committee considered the case in the meeting and approved the following adhoc Norms:-

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Export Item	Qty.	Import Item Name	QTY
60 +/- 1% PTFE Polytetrafluoroethylene (Dispersion Grade) AD Series in Aqueous Dispersion	0.600 Kg	1. Methanol	0.6234 Kg
		2. Fluorspar	2.2266 Kg
		3. Disuccinic Acid Peroxide	0.0002 Kg
		4. Paraffin Wax	0.0078 Kg
		5. Per Fluoro propylene Vinyl Ether (PPVE)	0.0002 Kg
		6. Per Fluorinated Aliphatic Carboxylic Acid (GX - 902)	0.0090 Kg
		7. Per Fluorinated Aliphatic Carboxylic Acid (GX - 905)	0.0002 kg
		8. Tergitol	0.0624 Kg
		9. Ion Exchange Resin	0.0539 Litres

Fixation of Ad hoc norms is allowed to cover the exported quantity on dry basis for regularization.

RA may take consequential action as per Policy / Procedures.

Case No. A-380	M/s Kandui Industries Pvt. Ltd.	HQ F. No. 01/87/050/00147/AM12 DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.07.2016	Adv. Lic. No. and Date 0310634875 dated 7.6.2011	RLA F. No. 03/94/040/00180/AM12 Dated	

Decision: Committee considered the case in the meeting and recommended as under:

Export Product may be read as "PP Granules (Polymer Blend) Grade: Techno Tuff".

RA may take consequential action as per Policy / Procedures.

Case No. A-381	M/s SRF LTD	HQ F. No. 01/87/171/00136/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.07.2016	Adv. Lic. No. and Date 0410139007 dated 22-8-2012	RA F. No. 04/24/040/00122/AM10	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No. 0410139007 dated 22-8-2012

Decision: The Committee considered the case in the meeting and approved as applied for by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Signature

Signature

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Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

Case No. A-382	M/s SRF LTD.	HQ F. No. 01/87/171/00137/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated:20.09.2016	Adv. Lic. No. and Date 0410154695 dated 30-1-2014	RA F. No. 04/24/040/00164/AM14	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No. 0410154695 dated 30-1-2014

Decision: The Committee considered the case in the meeting and approved **as applied for** by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Case No. A-383	M/s SRF LTD.	HQ F. No. 01/87/171/00138/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated:20.09.2016	Adv. Lic. No. and Date 0410153793 dated 1-1-2014	RA F. No. 04/24/040/00209/AM14	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No. 0410153793 dated 1-1-2014

Decision: The Committee considered the case in the meeting and approved **as applied for** by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Case No. A-384	M/s SRF LTD.	HQ F. No. 01/87/171/00139/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated:20.09.2016	Adv. Lic. No. and Date 0410150754 dated 8.10.2012	RA F. No. 04/24/040/00104/AM14	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No. 0410150754 dated 8.10.2012

Decision: The Committee considered the case in the meeting and approved **as applied for** by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Case No. A-385	M/s SRF LTD.	HQ F. No. 01/87/171/00140/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated:20.09.2016	Adv. Lic. No. and Date 0410141373 dated 29-11-2012	RA F. No. 04/24/040/00176/AM13	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No 410141373 dated 29-11-2012

Decision: The Committee considered the case in the meeting and approved **as applied for** by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

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Case No. A-386	M/s SRF LTD.	HQ F. No. 01/87/171/00141/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated:22.09.2016	Adv. Lic. No. and Date 0410142176 dated 28-12-2012	RA F. No. 04/24/040/00208/AM13	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No. 0410142176 dated 28-12-2012

Decision: The Committee considered the case in the meeting and approved **as applied for** by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Case No. A-387	M/s SRF LTD.	HQ F. No. 01/87/171/00142/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated:24.09.2016	Adv. Lic. No. and Date 0410133444 dated 6-2-2012	RA F. No. 04/24/040/00030/AM12	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No 0410133444 dated 6-2-2012

Decision: The Committee considered the case in the meeting and approved as applied for by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Case No. A-388	M/s SRF LTD.	HQ F. No. 01/87/171/00143/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated:22.09.2016	Adv. Lic. No. and Date 0410138994 dated 21-8-2012	RA F. No. 04/24/040/00061/AM10	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No. 0410138994 dated 21-8-2012

Decision: The Committee considered the case in the meeting and approved **as applied for** by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Case No. A-389	M/s SRF LTD.	HQ F. No. 01/87/171/00144/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated:23.09.2016	Adv. Lic. No. and Date 0410133476 dated 7-2-2012	RA F. No. 04/24/040/00031/AM12	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No0410133476 dated 7-2-2012

Decision: The Committee considered the case in the meeting and approved **as applied for** by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Case No. A-390	M/s SRF LTD.	HQ F. No. 01/87/171/00145/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. and Date 0410133751 dated 14-2-2012	RA F. No. 04/24/040/00164/AM12	

Subject: Amendment in ad-hoc norms approval resubmission Adv. Lic. No.. 0410133751 dated 21-8-2012

Decision: The Committee considered the case in the meeting and decided to approve **as applied for** by the firm in their Advanced Authorization.

RA may take consequential action as per Policy / Procedures.

Case No. A-391	M/s SNF (India) Pvt. Ltd.	HQ F. No. 01/87/050/00358/AM15 DES-VII	Status: Deferred
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. and Date 2610012697 dated 11.11.2014	RLA F. No. 26/24/040/00014/AM145Dated	

Request: Fixation of adhoc norms in respect of Advance Authorization No. 2610012322 dated 20.01.2014

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

Case No. A-392	M/s ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	HQ F. No. 01/87/50/00294/AM14/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. 0310745605 dated 16.08.2013	RLA F. No. 03/95/040/00384/AM14	

Subject: Correction in the Minutes of NC Meeting No. 39/AM14 held on 26.12.2013.

Decision: The Committee considered the case as requested by the firm and decided to amend/correct the adhoc norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Compounded Sheets	1 kg	1. Natural Rubber	0.18500 kg
		2. Synthetic Rubber SBR Series 1500 & 1700	0.34250 kg
		3. Polybutadiene Rubber	0.12000 kg
		4. Zinc Oxide	0.03250 kg
		5. Stearic Acid	0.01400 kg
		6. Silica Filler Ppt	0.17500 kg
		7. Titanium Di-Oxide	0.04300 kg
		8. Antioxidant / Retarders/ Peptizers	0.01250 kg
		9. Accelerators	0.01350 kg
		10. Rubber Processing Oil	0.02241 kg
		11. Packing Material : Plastic Pallets	270 Numbers

Note: 1. There should be a value cap on Antioxidant / Retarder / Accelerators as per General Note 8 of Handbook of Procedures Vol. II.

2. The firm should export back 270 Nos. of Packing Material: Plastic Pallet.

RA may take consequential action as per Policy / Procedures.

Case No.:A.393	Party Name:GUARNIFLON INDIA PVT.LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
HQ File :01/87/050/00373/AM16/	RLA File :03/94/040/00749/AM16/	Lic.No/Date:0310801216 18.12.2015	

Subject:Amendment in ad-hoc norms.

119 Decision: The Committee considered the case and decided to amend the adhoc norms as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PTFE Extruded Rod39169090 Tube39172990 Molded Skived Sheet Tape Film Roll39209999 Molded Billet39172990 Pieces 39046100 Poly Tetra Fluoro Ethylene (PTFE) Products	1 kg	Poly Tetra Fluoro Ethylene PTFE Powder or Resin Raw Material	1.02 kg

RA may take consequential action as per Policy / Procedures.

Case No. A-394	M/s Gargi Enterprises	HQ F. No. 01/81/050/00137/AM09/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. 0710056767 dated 2-4-2008	RA F. No. 07/24/040/00866/AM08	

Request: Amendment in the description of Export and Import Product.

Decision: The Committee considered the request of the firm and decided to amend the description of Export and Import Product to read as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TIPO-1 COVER-(containing net content of 76.00 Gram including 5% wastage): 49600 NOS (3590 kgs), 2) TIPO-2 COVER -(containing net content of 127.00 grams including 5% wastage) : 102400 NOS (12385 kgs)3) TIPO 1.5 COVERS- (containing net content of 100.00 grams including 5% wastage): 32260 NOS -(3072 kgs) TOTAL - 184260 NOS	1 kg	PC/ABS LUPOY GP 5008 BF CODE:EO319S	Net Content in Export Product + 5% Wastage

RA may take consequential action as per Policy / Procedures.

Case No. A-395	M/s Tinna Rubber & Infrastructure Ltd.	HQ F. No. 01/87/171/118/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No.	RA F. No. 05/24/040/00251/AM16	

Subject: Advance Authorization for the export of Crumb Rubber Powder -1000.0MT.

Decision: Based on the technical comments of the DIPP furnished vide Letter No. 7/285/2016-TSW dated 14.09.2016, the Committee considered the case. Taking into considerations the SION fixed for Radial Tyre at SION

A 1717 & A 1686 and also the commercial value of the steel wire, 12% wastage may be allowed for manufacture of Crumb Rubber. Accordingly, the Committee decided to approve as under:

EXPORT ITEM	QTY (MT)	IMPORT ITEM	QTY (MT)
Crumb Rubber Powder	1000.0	Radial Bus/Truck Tyre Scrap*	1120.0
RA may take consequential action as per Policy / Procedures.			
Case No. A-396	M/s Tinna Rubber & Infrastructure Ltd.	HQ F. No. 01/87/171/119/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No.	RA F. No. 05/24/040/00252/AM16	

Subject: Advance Authorization for the export of Ultra Fine Compounded Rubber-1000.0MT.

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/285/2016-TSW dated 14.09.2016, the Committee considered the case and recommended a wastage of 5% for manufacture of Reclaimed Rubber as was approved in the past since the manufacture are adding indigenous items also while manufacturing Reclaim Rubber. Accordingly, the Committee approved the following norms:

EXPORT ITEM	QTY(MT)	IMPORT ITEM	QTY(MT)
Ultra Fine Compounded Rubber/Reclaimed Rubber	1000.0	1.Radial Bus/Truck Tyre Scrap	1000.0
		2.Rubber Activator	15.0
		3.Rubber Processing Oil	150.0
RA may take consequential action as per Policy / Procedures.			

Case No. A-397	M/s Tinna Rubber & Infrastructure Ltd.	HQ F. No. 01/87/171/120/AM17/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No.	RA F. No. 05/24/040/00209/AM17	

Subject: Advance Authorization for the export of Crumb Rubber Powder -2700.000 MT.

Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/285/2016-TSW dated 14.09.2016, the Committee considered the case. Taking into considerations the SION fixed for Radial Tyre at SION A 1717 & A 1686 as also the commercial value of the steel wire, 12% wastage may be allowed for manufacture of Crumb Rubber. Accordingly, the Committee approved the following norms:

EXPORT ITEM	QTY (MT)	IMPORT ITEM	QTY (MT)
Crumb Rubber Powder	2700.000	Radial Bus/Truck Tyre Scrap*	2268.25
RA may take consequential action as per Policy / Procedures.			

Case No. A-398	M/s Nitrex Chemicals India Ltd.,	HQ F. No. 01/87/050/00012/AM10/DES-VII	Status: Approved
NC No.:09/AM17 Dated: 12.09.2016	Adv. Lic. No. 0510258501 dated 15-02-2010	RLA F. No. 05/24/40/00473/AM10	

Request: Amendment in the description of Export Product against Advance Authorization No. 0510258501 dated 15-02-2010.

Decision: The Committee considered the case and decided to approve as under:

Export Item	Qty	Import Item	Qty
INDUSTRIAL NITROCELLULOSE DI BUTYL PHTHALATE (DBP) WET	1 MT	Di Butyl PHTHALATE (DBP)	0.20 MT

RA may take consequential action as per Policy / Procedures.

ON LINE CASES

1	Case No.:20/9/87-ALC1/2016	Party Name:ALOK MASTERBATCHES LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00195/AM17/	RLA File :05/23/040/00069/AM13/	Lic.No/Date:0510329602 13.07.2012	
	Decision: The Committee considered the case and approved the adhoc norms as applied for by the firm in their Advance Authorization .			
RA may take consequential action as per Policy / Procedures.				

2	Case No.: 5/21/87-ALC1/2015	Party Name:LEBRACS RUBBER LININGS PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00287/AM16/	RLA File :25/24/040/00003/AM13/	Lic.No/Date:2510003923 27.02.2013	
	Decision: A D/L No. 7/119/2016-TSW dated 23.03.2016 was issued by DIPP to firm. This was followed by Reminder from DGFT on 26.08.2016 giving 15 days time for submission of information. Reply still awaited from the firm.			

3	Case No.: 13/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00069/AM17/	RLA File :07/24/040/00167/AM12/	Lic.No/Date:0710095284 09.05.2013	
	Decision: The Committee considered the case as per agenda and decided to refer the case to Technical Committee.			

4	Case No.: 18/18/87-ALC1/2015	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00188/AM16/	RLA File :07/24/040/00145/AM14/	Lic.No/Date:0710098407 19.09.2013	
	Decision: The Committee considered the case as per agenda and decided to refer the case to Technical Committee.			

5	Case No.:1/14/87-ALC1/2014	Party Name:JINDAL POLY FILMS LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00111/AM15/	RLA File :05/23/040/00461/AM14/	Lic.No/Date:0510384222 16.04.2014	
Decision : In response to D/L dated 23.12.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC. Comments still awaited. The Committee decided to refer the case to Technical Committee.				

6	Case No.:14/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00070/AM17/	RLA File :07/24/040/00321/AM14/	Lic.No/Date:0710103665 22.04.2014	
Decision: The Committee considered the case as per agenda and decided to refer the case to Technical Committee.				

7	Case No.:10/14/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00120/AM15/	RLA File :09/24/040/00068/AM15/	Lic.No/Date:0910060144 19.05.2014	
Decision: In response to D/L dated 31.07.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 26.11.2014. Reply still awaited from D/o C&PC. The Committee decided to refer the case to DIPP.				

8	Case No.:9/21/87-ALC1/2014	Party Name:SANKHLA INDUSTRIES,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00162/AM15/	RLA File :07/24/040/00011/AM15/	Lic.No/Date:0710105260 20.06.2014	
Decision: In response to D/L dated 29.09.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 25.11.2014. Comments still awaited from them. The Committee decided to refer the case to Technical Committee.				

9	Case No.:1/18/87-ALC1/2014	Party Name: SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00144/AM15/	RLA File :03/95/040/00156/AM15/	Lic.No/Date:0310786846 15.07.2014	
Decision : A copy of application was forwarded to D/o C&PC on 23.9.2014. Comments still awaited. The Committee decided to refer the matter to the Technical Committee.				

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SEIKHOM KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

10	Case No.:1/32/87-ALC1/2014	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00277/AM15/	RLA File :03/94/040/00320/AM15/	Lic.No/Date:0310787375 28.07.2014	
Decision : In response to D/L dated 11.11.2014 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 11.03.2015. Comments still awaited. The Committee decided to refer the matter to Technical Committee.				

11	Case No.:22/32/87-ALC1/2014	Party Name: PARADISE POLYMERS LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00298/AM15/	RLA File :03/95/040/00487/AM15/	Lic.No/Date:0310788816 05.09.2014	
Decision : In response to D/L dated 02.12.2014 D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 20.8.2015. Comments still awaited.				

12	Case No.:27/42/87-ALC1/2014	Party Name: INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00368/AM15/	RLA File :03/94/040/00558/AM15/	Lic.No/Date:0310789415 18.09.2014	
Decision : A copy of application has been forwarded to D/o C&PC 13.01.2015. Comments still awaited. The Committee decided to refer the case to Technical Committee.				

13	Case No.:32/42/87-ALC1/2014	Party Name:POLYGENTA TECHNOLOGIES LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00373/AM15/	RLA File :03/95/040/00213/AM15/	Lic.No/Date:0310789866 30.09.2014	
Decision: A D/L No. 46011/64/2015-PC.II dated 17.07.2015 was issued by D/o C&PC. The firm had submitted its reply, a copy of the same was forwarded to D/o C&PC on 13.10.2015. Comments still awaited.				

14	Case No.:18/16/87-ALC1/2015	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00141/AM16/	RLA File :17/24/040/00114/AM15/	Lic.No/Date:1710005969 12.11.2014	
Decision: A copy of application has been forwarded to D/o C&PC on 24.11.2015. Comments awaited.				

15	Case No.:9/42/87-ALC1/2014	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00350/AM15/	RLA File :09/24/040/00439/AM15/	Lic.No/Date:0910061249 17.11.2014	

Decision : In response to D/L dated 13.02.2015 issued by Technical Authority, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments still awaited. However the Committee decided to defer the case to DIPP.

16	Case No.: 24/47/87-ALC1/2014 HQ File :01/87/050/00448/AM15/	Party Name:PATTU INDUSTRIES RLA File :25/24/040/00002/AM15/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:2510004377 28.11.2014	Status: Deferred
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Decision: In response to D/L dated 13.02.2015 issued D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 15.05.2015. Comments still awaited.

17	Case No.: 21/47/87-ALC1/2014 HQ File :01/87/050/00445/AM15/	Party Name:MACRO POLYMERS P. LTD. RLA File :08/24/040/00376/AM15/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:0810134245 05.01.2015	Status: Deferred
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Decision : In response to D/L dated 11.05.2015 issued by D/o C&PC, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.

18	Case No.: 22/47/87-ALC1/2014 HQ File :01/87/050/00446/AM15/	Party Name:MACRO POLYMERS P. LTD. RLA File :08/24/040/00379/AM15/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:0810134260 06.01.2015	Status: Deferred
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Decision : In response to D/L dated 11.05.2015 issued by Technical Authority, the firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 28.07.2015. Comments still awaited.

19	Case No.: 31/4/87-ALC1/2015 HQ File :01/87/050/00035/AM16/	Party Name:LLOYD INSULATIONS (INDIA) LIMITED RLA File :03/95/040/00713/AM15/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:0310793752 10.02.2015	Status: Deferred
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Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information to D/o C&PC.

20	Case No.: 21/22/87-ALC1/2015 HQ File :01/87/050/00354/AM16/	Party Name:FLEXITUFF INTERNATIONAL LTD., RLA File :56/24/040/00059/AM15/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:5610004559 09.03.2015	Status: Approved
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Decision: Based on the technical comments of DIPP furnished vide Letter No. 7/271/2016-TSW dated 05.09.2016, the committee **approved** the following adhoc norms:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Reverse Printed BOPP Woven Bags	One kg	1. PP Granules	357.500 MT
		2. BOPP Film	165.000 MT
		3. Titanium Dioxide	25.750 MT

		4. Packing Material (PP Granules)	As per packing policy
		5. Printing Ink	31.500 Ltrs.
		6. Toluene	55.000 MT
RA may take consequential action as per Policy / Procedures.			

21	Case No.:11/4/87-ALC1/2015	Party Name:ARMOR PLAST LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00015/AM16/	RLA File :07/24/040/00460/AM15/	Lic.No/Date:0710107856 17.03.2015	
Decision: The Committee considered the case in the meeting and approved the adhoc norms as applied for by the firm in their Advance Authorization .				
RA may take consequential action as per Policy / Procedures.				

22	Case No.:19/16/87-ALC1/2015	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00142/AM16/	RLA File :03/94/040/01190/AM15/	Lic.No/Date:0310794838 24.03.2015	
Decision: The Committee considered the case in the meeting and decided to approve the adhoc norms as applied for by the firm in their Advance Authorization .				
RA may take consequential action as per Policy / Procedures.				

23	Case No.:52/18/87-ALC1/2015	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00222/AM16/	RLA File :03/95/040/00034/AM16/	Lic.No/Date:0310795683 01.05.2015	
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 40/84-ALC3/2013 held on 16.01.2014 and recommended as under:				

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Paralink – Ultra strong re-inforcement fabric made of Polyester Filament yarn, LLDPE, Master-batch & Aramid/ Kevlar Yarn	3,61,325 Kgs.	High Tenacity Polyester Filament Yarn	1,80,500 Kgs.
			Linear Low Density Polyethy - LLDPE	1,79,500 Kgs.
			Master-batch	11,550 Kgs.
			Aramid Yarn/Kevlar Yarn	950 Kgs.

RA may take consequential action as per Policy / Procedures.

24	Case No.:11/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00134/AM16/	RLA File :31/83/040/00016/AM16/	Lic.No/Date:3110065414 07.05.2015	
Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. The Committee considered the case and decided to refer the case to DIPP.				

25	Case No.:21/18/87-ALC1/2015	Party Name:MRC ICLEAN SYSTEMS PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00191/AM16/	RLA File :09/24/040/00049/AM16/	Lic.No/Date:0910062005 12.05.2015	
Decision : A D/L No. 46011/22/2012-PC-II dated 10.12.2015 was issued by D/o C&PC to firm. Reply still awaited. The Committee considered the case and decided to refer the case to DIPP.				

26	Case No.:1/13/87-ALC1/2015	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Rejected
	HQ File :01/87/050/00107/AM16/	RLA File :05/24/040/00038/AM16/	Lic.No/Date:0510394256 14.05.2015	
Decision: A D/L dated 09.09.2015 was issued by D/o C&PC to firm. This was followed by Reminder from DGFT on 13.11.2015 & 10.03.2016. However, the firm failed to furnish the requisite information till date. Thus, the Committee decided to reject the case.				

27	Case No.:32/16/87-ALC1/2015	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00155/AM16/	RLA File :03/94/040/00056/AM16/	Lic.No/Date:0310796199 26.05.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				

28	Case No.:51/18/87-ALC1/2015	Party Name: SPECIALITY POLYMERS PVT. LTD., NO.1, NAVARANG	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00221/AM16/	RLA File :03/95/040/00014/AM16/	Lic.No/Date:0310796232 27.05.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 29.10.2015. Comments still awaited.				

29	Case No.:36/16/87-ALC1/2015	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00159/AM16/	RLA File :03/94/040/00132/AM16/	Lic.No/Date:0310796440 04.06.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 29.10.2015. Comments still awaited.				

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30	Case No.:12/16/87-ALC1/2015	Party Name:K.R.T. POLYMERS,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00135/AM16/	RLA File :32/24/040/00006/AM16/	Lic.No/Date:3210077567 17.06.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				

31	Case No.:39/16/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00162/AM16/	RLA File :31/83/040/00037/AM16/	Lic.No/Date:3110065488 19.06.2015	
Decision : A D/L No. 46011/73/2015-PC.II dated 02.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee considered the case and decided to refer to DIPP.				

32	Case No.:13/16/87-ALC1/2015	Party Name:METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00136/AM16/	RLA File :32/24/040/00009/AM16/	Lic.No/Date:3210077568 22.06.2015	
Decision : A copy of application has been forwarded to D/o C&PC on 10.09.2015. Comments still awaited.				

33	Case No.:56/18/87-ALC1/2015	Party Name: LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00226/AM16/	RLA File :03/95/040/00140/AM16/	Lic.No/Date:0310796833 24.06.2015	
Decision: A D/L No. 46011/16/2010-PC.II dated 26.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

34	Case No.:3/17/87-ALC1/2015	Party Name: TYTAN ORGANICS PVT. LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00170/AM16/	RLA File :03/95/040/00561/AM15/	Lic.No/Date:0310796867 25.06.2015	
Decision: The Committee considered the case as per agenda. The Committee decided to defer the case to examine the request of the firm.				

35	Case No.:45/9/87-ALC1/2016	Party Name: SURAT METALLICS LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00220/AM17/	RLA File :52/24/040/00015/AM16/	Lic.No/Date:5210041560 25.06.2015	
Decision: The Committee considered the case as per agenda. The Committee decided to defer the case to examine the request of the firm.				

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36	Case No.:29/18/87-ALC1/2015	Party Name: CIKAUTXO INDIA PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00199/AM16/	RLA File :31/83/040/00043/AM16/	Lic.No/Date:3110065522 01.07.2015	
Decision: A D/L No. 46011/148/2015-PC.II dated 22.12.2015 was issued by C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

37	Case No.:64/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00234/AM16/	RLA File :34/24/040/00076/AM16/	Lic.No/Date:3410041344 02.07.2015	
Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information, which has been forwarded to D/o C&PC for their consideration.				

38	Case No.:65/18/87-ALC1/2015	Party Name: VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00235/AM16/	RLA File :34/24/040/00077/AM16/	Lic.No/Date:3410041346 02.07.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration.				

39	Case No.:66/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00236/AM16/	RLA File :34/24/040/00078/AM16/	Lic.No/Date:3410041345 02.07.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration.				

40	Case No.:67/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00237/AM16/	RLA File :34/24/040/00079/AM16/	Lic.No/Date:3410041351 03.07.2015	
Decision : A D/L No. 46011/88/2008-PC.II dated 30.03.2016 and 13.05.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

41	Case No.:68/18/87-ALC1/2015	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00238/AM16/	RLA File :34/24/040/00080/AM16/	Lic.No/Date:3410041352 03.07.2015	

Decision: In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration.

42	Case No.:2/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00125/AM16/	RLA File :02/24/040/00227/AM14/	Lic.No/Date:0210205952 06.07.2015	
Decision: A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

43	Case No.:3/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00126/AM16/	RLA File :02/24/040/00112/AM15/	Lic.No/Date:0210205949 06.07.2015	
Decision: A D/L dated 18.09.2015 & 28.03.2016 (Reminder) was issued by D/o C&PC to firm. Reply still awaited from the firm. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

44	Case No.:4/16/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Rejected
	HQ File :01/87/050/00127/AM16/	RLA File :02/24/040/00179/AM14/	Lic.No/Date:0210205950 06.07.2015	
Decision : A D/L dated 24.09.2015 was issued by D/o C&PC to firm. This was followed by Final Reminder from DGFT on 09.02.2016 for submission of information. The committee noted that the firm failed to submit the requisite information even after final reminder and thus, decided to reject the case.				

45	Case No.:31/18/87-ALC1/2015	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Rejected
	HQ File :01/87/050/00201/AM16/	RLA File :31/83/040/00046/AM16/	Lic.No/Date:3110065532 09.07.2015	
Decision : A D/L dated 02.12.2015 was issued by D/o C&PC to firm. This was followed by final Reminder from DGFT on 09.02.2016 for submission of information. The committee noted that the firm failed to submit the requisite information even after final reminder and thus, decided to reject the case.				

46	Case No.:35/18/87-ALC1/2015	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00205/AM16/	RLA File :52/24/040/00006/AM16/	Lic.No/Date:5210041579 14.07.2015	
Decision: Application of the firm has been forwarded to D/o C&PC. Comments awaited.				

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47	Case No.:57/18/87-ALC1/2015	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Rejected
	HQ File :01/87/050/00227/AM16/	RLA File :03/95/040/00208/AM16/	Lic.No/Date:0310797257 15.07.2015	
Decision : A D/L dated 04.12.2015 was issued by D/o C&PC to firm. This was followed by final Reminder from DGFT on 09.02.2016 for submission of information. The committee noted that the firm failed to submit the requisite information even after final reminder and thus, decided to reject the case.				

48	Case No.:22/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00192/AM16/	RLA File :15/24/040/00009/AM16/	Lic.No/Date:1510022071 28.07.2015	
Decision: Committee considered the case in the meeting and approve the following ad-hoc norms as under:				
Export Item		Export Quantity (MT)	Import item	Quantity allowed (MT)
Filler Master Batch containing minimum 125 MT Polypropylene including both variety		500.000	1. Polypropylene Granules	64.380
			2. Moplen -HP500N Polypropylene	64.380

RA may take consequential action as per Policy / Procedures.

49	Case No.:25/18/87-ALC1/2015	Party Name:JJ.PLASTALLOY PVT. LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00195/AM16/	RLA File :15/24/040/00012/AM16/	Lic.No/Date:1510022072 30.07.2015	
Decision : The Committee considered the case in the meeting and approved the ad-hoc norms as under:				
Export Item		Export Quantity (MT)	Import item	Quantity allowed (MT)
Filler Master Batch containing minimum 150 MT of Liner Low Density Polyethylene		500.000	1. Liner Low Density Polyethylene	154.500

RA may take consequential action as per Policy / Procedures.

50	Case No.:48/18/87-ALC1/2015	Party Name:BAYER MATERIALSCIENCE PVT. LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00218/AM16/	RLA File :03/94/040/00294/AM16/	Lic.No/Date:0310797849 30.07.2015	
Decision : A D/L No. 46011/39/2015-PC-II dated 13.01.2016 was issued by D/o C&PC to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

51	Case No.:30/18/87-ALC1/2015	Party Name:MULTITECH	Meet No/Date:9/87-	Status:
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	PRODUCTS PRIVATE LIMITED	ALC1/2016 12.09.2016	Deferred
HQ File :01/87/050/00200/AM16/	RLA File :31/83/040/00044/AM16/	Lic.No/Date:3110065581 04.08.2015	
Decision : A D/L No. 46011/149/2015-PC.II dated 22.12.2015 was issued by D/o C&PC to firm. The Committee decided to issue a last reminder to the firm for submission of information.			

	Case No.:22/20/87-ALC1/2015	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
52	HQ File :01/87/050/00266/AM16/	RLA File :03/94/040/00324/AM16/	Lic.No/Date:0310797923 04.08.2015	
Decision : In response to D/L issued by D/o C&PC, the firm has furnished the required information and the matter is under consideration.				

	Case No.:38/18/87-ALC1/2015	Party Name:TAG CHEMICALS INDIA PVT LTD,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
53	HQ File :01/87/050/00208/AM16/	RLA File :53/24/040/00020/AM15/	Lic.No/Date:5310018517 06.08.2015	
Decision : A D/L No. 46011/146/2015-PC-II dated 22.12.2015 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

	Case No.:36/18/87-ALC1/2015	Party Name:SUMILON POLYESTER LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Rejected
54	HQ File :01/87/050/00206/AM16/	RLA File :52/24/040/00023/AM16/	Lic.No/Date:5210041597 07.08.2015	
Decision : A D/L dated 04.12.2015 was issued by Technical Authority to firm. This was followed by last Reminder from DGFT on 09.02.2016 for submission of information. The committee noted that the firm failed to furnish the requisite information even after last reminder and thus, decided to reject the case.				

	Case No.:42/16/87-ALC1/2015	Party Name:R. K. RECLAIM AND RUBBER PRODUCTS PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Rejected
55	HQ File :01/87/050/00165/AM16/	RLA File :34/24/040/00135/AM16/	Lic.No/Date:3410041441 11.08.2015	
Decision: A D/L No. 7/105/2016-TSW dated 20.05.2016 was issued by DIPP. The Committee considered and decided to reject the case due to non furnishing of NOC from MOEF.				

	Case No.:41/2/87-ALC1/2016	Party Name:RAPID ENGINEERING CO.P.LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
56	HQ File :01/87/050/00043/AM17/	RLA File :05/24/040/00260/AM16/	Lic.No/Date:0510395482 31.08.2015	

Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

57	Case No.:20/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00264/AM16/	RLA File :34/24/040/00158/AM16/	Lic.No/Date:3410041497 09.09.2015	
Decision : A copy of application has been forwarded to Technical Authority. Comments awaited .				

58	Case No.:21/20/87-ALC1/2015	Party Name:GUJARAT FLUORO CHEMICALS LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00265/AM16/	RLA File :34/24/040/00159/AM16/	Lic.No/Date:3410041498 09.09.2015	
Decision : A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

59	Case No.:28/21/87-ALC1/2015	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00310/AM16/	RLA File :03/94/040/00381/AM16/	Lic.No/Date:0310798906 15.09.2015	
Decision : A D/L No. 46011/1/2008-PC-II dated 18.02.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

60	Case No.:8/1/87-ALC1/2016	Party Name:G+H LIZ INDIA PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00362/AM16/	RLA File :03/94/040/00467/AM16/	Lic.No/Date:0310798888 15.09.2015	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

61	Case No.:6/20/87-ALC1/2015	Party Name:WACKER METROARK CHEMICALS PVT LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00250/AM16/	RLA File :02/24/040/00120/AM16/	Lic.No/Date:0210206166 18.09.2015	
Decision : In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter is under consideration .				

62	Case No.:2/18/87-ALC1/2015	Party Name:POLYFILL TECHNOLOGIES PVT LTD	Meet No/Date:9/87-ALC1/2016	Status: Deferred
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		12.09.2016	
HQ File :01/87/050/00172/AM16/	RLA File :34/24/040/00170/AM16/	Lic.No/Date:3410041531 21.09.2015	
Decision : In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter is under consideration .			

63	Case No.:24/20/87-ALC1/2015	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00268/AM16/	RLA File :03/95/040/00634/AM14/	Lic.No/Date:0310798998 22.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 16.02.2016 & 05.04.2016 (Reminder) was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

64	Case No.:29/21/87-ALC1/2015	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00311/AM16/	RLA File :03/94/040/00414/AM16/	Lic.No/Date:0310799110 30.09.2015	
Decision: A copy of application has been forwarded to Technical Authority. Comments awaited.				

65	Case No.:34/21/87-ALC1/2015	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00316/AM16/	RLA File :03/95/040/00100/AM14/	Lic.No/Date:0310799112 30.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue last reminder to the firm for submission of the requisite information.				

66	Case No.:35/21/87-ALC1/2015	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00317/AM16/	RLA File :03/95/040/00544/AM15/	Lic.No/Date:0310799114 30.09.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 04.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.				

67	Case No.:33/21/87-ALC1/2015	Party Name: PIDILITE INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00315/AM16/	RLA File :03/95/040/00099/AM14/	Lic.No/Date:0310799122 01.10.2015	
Decision: A D/L No. 46011/103/2009-PC.II dated 05.04.2016 was issued by Technical Authority to firm. Reply				

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still awaited. Thus, the Committee decided to issue reminder to the firm for submission of the requisite information.

68	Case No.: 31/21/87-ALC1/2015	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00313/AM16/	RLA File :03/94/040/00476/AM16/	Lic.No/Date:0310799299 09.10.2015	
Decision : In response to D/L issued by Technical Authority, the firm has furnished the required information and the matter is under consideration .				

69	Case No.: 6/22/87-ALC1/2015	Party Name: SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00339/AM16/	RLA File :04/24/040/00021/AM16/	Lic.No/Date:0410161092 09.10.2015	
Decision: A D/L No. 46011/61/2014-PC.II dated 19.04.2016 was issued by Technical Authority to firm. Reply still awaited. Thus, the considered the case and decided to refer to DIPP.				

70	Case No.: 30/21/87-ALC1/2015	Party Name: EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00312/AM16/	RLA File :03/94/040/00469/AM16/	Lic.No/Date:0310799346 12.10.2015	
Decision : A copy of application has been forwarded to Technical Authority on 08.03.2016. Comments awaited.				

71	Case No.: 10/21/87-ALC1/2015	Party Name:BLS POLYMERS LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00292/AM16/	RLA File :05/23/040/00297/AM16/	Lic.No/Date:0510395891 13.10.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

72	Case No.: 40/21/87-ALC1/2015	Party Name: SHANKAR PACKAGINGS LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00322/AM16/	RLA File :03/95/040/00461/AM16/	Lic.No/Date:0310799710 28.10.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

73	Case No.: 9/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00342/AM16/	RLA File :04/24/040/00159/AM16/	Lic.No/Date:0410161244 30.10.2015	

Decision: The Committee considered the case in the meeting and decided to **approve the adhoc norms as applied for by the firm** in their Advance Authorization .

RA may take consequential action as per Policy / Procedures.

74	Case No.:7/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00340/AM16/	RLA File :04/24/040/00146/AM16/	Lic.No/Date:0410161252 02.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

75	Case No.:8/22/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00341/AM16/	RLA File :04/24/040/00147/AM16/	Lic.No/Date:0410161253 02.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

76	Case No.:11/1/87-ALC1/2016	Party Name:INDOFIL INDUSTRIES LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00365/AM16/	RLA File :03/94/040/00556/AM16/	Lic.No/Date:0310799949 02.11.2015	
Decision : A copy of application has been forwarded to Technical Authority				

77	Case No.:9/21/87-ALC1/2015	Party Name:NATUR TEC INDIA PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00291/AM16/	RLA File :04/24/040/00174/AM16/	Lic.No/Date:0410161273 04.11.2015	
Decision : A copy of application has been forwarded to Technical Authority				

78	Case No.:15/4/87-ALC1/2016	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00071/AM17/	RLA File :07/24/040/00238/AM16/	Lic.No/Date:0710109011 05.11.2015	
Decision : A copy of application has been forwarded to Technical Authority				

79	Case No.:26/21/87-ALC1/2015	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00308/AM16/	RLA File :56/24/040/00023/AM16/	Lic.No/Date:5610004738 06.11.2015	

Decision : A copy of application has been forwarded to Technical Authority

80	Case No.: 24/21/87-ALC1/2015	Party Name:MEDICAP INC.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00306/AM16/	RLA File :34/24/040/00210/AM16/	Lic.No/Date:3410041667 09.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

81	Case No.: 48/21/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00330/AM16/	RLA File :31/83/040/00113/AM16/	Lic.No/Date:3110065753 09.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

82	Case No.: 6/21/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00288/AM16/	RLA File :02/24/040/00094/AM16/	Lic.No/Date:0210206269 10.11.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

83	Case No.: 46/21/87-ALC1/2015	Party Name:ARVIND LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00328/AM16/	RLA File :08/24/040/00225/AM16/	Lic.No/Date:0810136502 10.11.2015	
Decision : The Committee considered the case and decided to refer to DIPP.				

84	Case No.: 14/1/87-ALC1/2016	Party Name:INTERNATIONAL CONVEYORS LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00368/AM16/	RLA File :03/94/040/00623/AM16/	Lic.No/Date:0310800252 16.11.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

85	Case No.: 18/21/87-ALC1/2015	Party Name:NEXGEN FLUOROPOLYMERS PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00300/AM16/	RLA File :05/24/040/00380/AM16/	Lic.No/Date:0510396346 17.11.2015	
Decision : A copy of application has been forwarded to Technical Authority				

86	Case No.: 20/21/87-ALC1/2015	Party Name:INDICA	Meet No/Date:9/87-	Status:
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	CONVEYORS LIMITED	ALC1/2016 12.09.2016	Deferred
	HQ File :01/87/050/00302/AM16/	RLA File :12/24/040/00004/AM16/	Lic.No/Date:1210009514 24.11.2015
Decision : A copy of application has been forwarded to Technical Authority			

87	Case No.: 1/2/87-ALC1/2016	Party Name:FPI INDUSTRIES PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00003/AM17/	RLA File :31/83/040/00109/AM16/	Lic.No/Date:3110065773 27.11.2015	
Decision : A copy of application has been forwarded to Technical Authority				

88	Case No.: 16/1/87-ALC1/2016	Party Name:ACG PHARMAPACK PVT LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00370/AM16/	RLA File :03/94/040/00638/AM16/	Lic.No/Date:0310800535 01.12.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

89	Case No.: 42/1/87-ALC1/2016	Party Name:BILCARE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00396/AM16/	RLA File :31/83/040/00101/AM16/	Lic.No/Date:3110065777 01.12.2015	
Decision : A copy of application has been forwarded to Technical Authority,				

90	Case No.: 13/1/87-ALC1/2016	Party Name:ASHLAND INDIA PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00367/AM16/	RLA File :03/94/040/00585/AM16/	Lic.No/Date:0310800626 03.12.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

91	Case No.: 34/20/87-ALC1/2015	Party Name:QREX FLEX PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00278/AM16/	RLA File :52/24/040/00059/AM16/	Lic.No/Date:5210041708 04.12.2015	
Decision : A copy of application has been forwarded to Technical Authority.				

92	Case No.: 31/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00033/AM17/	RLA File	Lic.No/Date:0410161374	

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		:04/24/040/00194/AM16/	09.12.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			
93	Case No.: 20/1/87-ALC1/2016	Party Name:KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00374/AM16/	RLA File :03/94/040/00762/AM16/	Lic.No/Date:0310801221 18.12.2015	
	Decision : A copy of application has been forwarded to DIPP on 26.08.2016. Comments awaited from DIPP.			
94	Case No.: 1/21/87-ALC1/2015	Party Name:SHAKTI ECOGREEN	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Rejected
	HQ File :01/87/050/00283/AM16/	RLA File :06/24/040/00042/AM16/	Lic.No/Date:0610038281 21.12.2015	
	Decision: The Committee considered the case and decided to reject due to non-furnishing of NOC from MOEF.			
95	Case No.: 38/20/87-ALC1/2015	Party Name:SRF LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00282/AM16/	RLA File :04/24/040/00252/AM10/	Lic.No/Date:0410161457 29.12.2015	
	Decision : A copy of application has been forwarded to Technical Authority.			
96	Case No.: 18/1/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00372/AM16/	RLA File :03/94/040/00713/AM16/	Lic.No/Date:0310801480 01.01.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
97	Case No.: 21/1/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00375/AM16/	RLA File :03/94/040/00764/AM16/	Lic.No/Date:0310801502 01.01.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
98	Case No.: 50/1/87-ALC1/2016	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00404/AM16/	RLA File :31/83/040/00136/AM16/	Lic.No/Date:3110065853 08.01.2016	
	Decision : A copy of application has been forwarded to Technical Authority			

99	Case No.:10/1/87-ALC1/2016	Party Name:COVESTRO (INDIA) PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00364/AM16/	RLA File :03/94/040/00555/AM16/	Lic.No/Date:0310801704 11.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
100	Case No.:5/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00338/AM16/	RLA File :02/24/040/00009/AM16/	Lic.No/Date:0210206438 12.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
101	Case No.:11/22/87-ALC1/2015	Party Name:ALSTONE INDUSTRIES PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00344/AM16/	RLA File :13/24/040/00037/AM16/	Lic.No/Date:1310048095 13.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
102	Case No.:31/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00385/AM16/	RLA File :05/23/040/00408/AM16/	Lic.No/Date:0510397287 13.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
103	Case No.:32/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00386/AM16/	RLA File :05/23/040/00409/AM16/	Lic.No/Date:0510397288 13.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
104	Case No.:33/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00387/AM16/	RLA File :05/23/040/00410/AM16/	Lic.No/Date:0510397289 13.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
105	Case No.:34/1/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD.,	Meet No/Date:9/87-ALC1/2016	Status: Deferred

			12.09.2016	
	HQ File :01/87/050/00388/AM16/	RLA File :05/23/040/00411/AM16/	Lic.No/Date:0510397290 13.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

106	Case No.:4/22/87-ALC1/2015	Party Name:WEILBURGER COATINGS (INDIA) PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00337/AM16/	RLA File :02/24/040/00017/AM15/	Lic.No/Date:0210206448 14.01.2016		
Decision : A copy of application has been forwarded to Technical Authority.					

107	Case No.:18/22/87-ALC1/2015	Party Name:ENVITECH CHEMICAL SPECIALITIES PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00351/AM16/	RLA File :31/83/040/00150/AM16/	Lic.No/Date:3110065872 15.01.2016		
Decision : A copy of application has been forwarded to Technical Authority.					

108	Case No.:51/1/87-ALC1/2016	Party Name: SHAKTI ECOGREEN	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Rejected	
	HQ File :01/87/050/00405/AM16/	RLA File :06/24/040/00045/AM16/	Lic.No/Date:0610038303 18.01.2016		
Decision: The Committee decided to reject the case due to non-furnishing of NOC from MOEF.					

109	Case No.:1/4/87-ALC1/2016	Party Name: GARIB NAWAZ ENTERPRISES	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00057/AM17/	RLA File :03/94/040/00787/AM16/	Lic.No/Date:0310801858 18.01.2016		
Decision : A copy of application has been forwarded to Technical Authority.					

110	Case No.:4/4/87-ALC1/2016	Party Name:R.R.KABEL LIMITED,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00060/AM17/	RLA File :03/95/040/00710/AM16/	Lic.No/Date:0310801854 18.01.2016		
Decision : A copy of application has been forwarded to Technical Authority.					

111	Case No.:28/8/87-ALC1/2016	Party Name:PROPACK INDUSTRIES(PROP. KUNAL PLASTICS PVT. LTD)	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00140/AM17/	RLA File :03/95/040/00704/AM16/	Lic.No/Date:0310801833 18.01.2016		

Decision : The Committee considered the case and decided to refer the matter to DIPP.

112	Case No.: 45/1/87-ALC1/2016	Party Name:MPD INDUSTRIES PVT. LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00399/AM16/	RLA File :56/24/040/00046/AM16/	Lic.No/Date:5610004812 19.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

113	Case No.: 38/1/87-ALC1/2016	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00392/AM16/	RLA File :05/24/040/00508/AM16/	Lic.No/Date:0510397379 20.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

114	Case No.: 39/1/87-ALC1/2016	Party Name:SWASTIK POLYMERS	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00393/AM16/	RLA File :05/24/040/00512/AM16/	Lic.No/Date:0510397369 20.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

115	Case No.: 29/8/87-ALC1/2016	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00141/AM17/	RLA File :03/95/040/00780/AM16/	Lic.No/Date:0310801957 22.01.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

116	Case No.: 3/3/87-ALC1/2016	Party Name:POLYCAB WIRES PVT.LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00056/AM17/	RLA File :03/95/040/00612/AM16/	Lic.No/Date:0310802043 27.01.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

117	Case No.: 32/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00034/AM17/	RLA File :04/24/040/00221/AM16/	Lic.No/Date:0410161556 28.01.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

118	Case No.:33/2/87-ALC1/2016 HQ File :01/87/050/00035/AM17/	Party Name:SRF LIMITED RLA File :04/24/040/00222/AM16/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:0410161554 28.01.2016	Status:Deferred
Decision : The Committee considered the case and decided to refer the matter to DIPP.				
119	Case No.:9/8/87-ALC1/2016 HQ File :01/87/050/00121/AM17/	Party Name:INTERNATIONAL CONVEYORS LIMITED RLA File :03/94/040/00835/AM16/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:0310802086 28.01.2016	Status:Deferred
Decision : A copy of application has been forwarded to Technical Authority,				
120	Case No.:11/8/87-ALC1/2016 HQ File :01/87/050/00123/AM17/	Party Name:INTERNATIONAL CONVEYORS LIMITED RLA File :03/94/040/00865/AM16/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:0310802087 28.01.2016	Status:Deferred
Decision : A copy of application has been forwarded to Technical Authority.				
121	Case No.:12/8/87-ALC1/2016 HQ File :01/87/050/00124/AM17/	Party Name:INTERNATIONAL CONVEYORS LIMITED RLA File :03/94/040/00870/AM16/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:0310802100 29.01.2016	Status:Deferred
Decision : A copy of application has been forwarded to Technical Authority.				
122	Case No.:10/22/87-ALC1/2015 HQ File :01/87/050/00343/AM16/	Party Name:ALP OVERSEAS PVT.LTD. RLA File :05/23/040/00405/AM16/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:0510397450 01.02.2016	Status:Deferred
Decision : A copy of application has been forwarded to Technical Authority.				
123	Case No.:51/21/87-ALC1/2015 HQ File :01/87/050/00333/AM16/	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED, RLA File :32/24/040/00036/AM16/	Meet No/Date:9/87-ALC1/2016 12.09.2016 Lic.No/Date:3210077816 09.02.2016	Status:Deferred
Decision : The Committee considered the case and decided to refer the matter to DIPP.				
124	Case No.:8/8/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT.	Meet No/Date:9/87-ALC1/2016	Status:Deferred

	LTD	12.09.2016	
HQ File :01/87/050/00120/AM17/	RLA File :03/94/040/00744/AM16/	Lic.No/Date:0310802391 09.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.			

125	Case No.: 31/8/87-ALC1/2016	Party Name:KAYGEE- LOPAREX INDIA PVT. LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00143/AM17/	RLA File :03/95/040/00885/AM16/	Lic.No/Date:0310802615 15.02.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

126	Case No.: 52/1/87-ALC1/2016	Party Name:SI GROUP INDIA LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00406/AM16/	RLA File :03/95/040/00865/AM16/	Lic.No/Date:0310802629 16.02.2016	
Decision : A copy of application has been forwarded to Technical Authority,				

127	Case No.: 39/2/87-ALC1/2016	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00041/AM17/	RLA File :05/23/040/00477/AM16/	Lic.No/Date:0510397647 18.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

128	Case No.: 15/8/87-ALC1/2016	Party Name:DALMIA POLYPRO INDS. LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00127/AM17/	RLA File :03/94/040/00944/AM16/	Lic.No/Date:0310802749 22.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

129	Case No.: 1/6/87-ALC1/2016	Party Name:ECOPLAST LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00100/AM17/	RLA File :03/94/040/00652/AM16/	Lic.No/Date:0310802801 23.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

130	Case No.: 16/8/87-ALC1/2016	Party Name:KONNARK POLYMER PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00128/AM17/	RLA File :03/94/040/00987/AM16/	Lic.No/Date:0310802815 23.02.2016	

Decision : A copy of application has been forwarded to Technical Authority.

131	Case No.: 34/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00036/AM17/	RLA File :04/24/040/00239/AM16/	Lic.No/Date:0410161645 24.02.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				
132	Case No.: 35/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00037/AM17/	RLA File :04/24/040/00241/AM16/	Lic.No/Date:0410161647 24.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
133	Case No.: 36/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00038/AM17/	RLA File :04/24/040/00242/AM16/	Lic.No/Date:0410161649 24.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
134	Case No.: 37/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00039/AM17/	RLA File :04/24/040/00243/AM16/	Lic.No/Date:0410161648 24.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				
135	Case No.: 38/2/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00040/AM17/	RLA File :04/24/040/00244/AM16/	Lic.No/Date:0410161646 24.02.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				
136	Case No.: 14/8/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00126/AM17/	RLA File :03/94/040/00903/AM16/	Lic.No/Date:0310802854 25.02.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

137	Case No.:49/2/87-ALC1/2016	Party Name:PUNE METAGRAPH	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00051/AM17/	RLA File :31/83/040/00159/AM16/	Lic.No/Date:3110066027 03.03.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

138	Case No.:3/22/87-ALC1/2015	Party Name:SUPREME PETROCHEM LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00336/AM16/	RLA File :03/95/040/00947/AM16/	Lic.No/Date:0310803047 04.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

139	Case No.:19/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00021/AM17/	RLA File :03/95/040/00778/AM16/	Lic.No/Date:0310803044 04.03.2016	
Decision : A copy of application has been forwarded to Technical Authority				

140	Case No.:22/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00024/AM17/	RLA File :03/95/040/00878/AM16/	Lic.No/Date:0310803045 04.03.2016	
Decision : A copy of application has been forwarded to Technical Authority				

141	Case No.:17/8/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00129/AM17/	RLA File :03/94/040/01012/AM16/	Lic.No/Date:0310803081 04.03.2016	
Decision : A copy of application has been forwarded to Technical Authority				

142	Case No.:3/2/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00005/AM17/	RLA File :03/95/040/00089/AM16/	Lic.No/Date:0310803097 07.03.2016	
Decision : The Committee considered the case and decided to refer the matter to DIPP.				

C. Padmanabhan

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S. Jeyaraj

SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

143	Case No.:28/2/87-ALC1/2016	Party Name:LLOYD INSULATIONS (INDIA) LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00030/AM17/	RLA File :03/95/040/00954/AM16/	Lic.No/Date:0310803100 07.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
144	Case No.:8/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00010/AM17/	RLA File :03/95/040/00336/AM16/	Lic.No/Date:0310803153 08.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
145	Case No.:15/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00017/AM17/	RLA File :03/95/040/00698/AM16/	Lic.No/Date:0310803150 08.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
146	Case No.:17/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00019/AM17/	RLA File :03/95/040/00700/AM16/	Lic.No/Date:0310803148 08.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
147	Case No.:21/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00023/AM17/	RLA File :03/95/040/00841/AM16/	Lic.No/Date:0310803154 08.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority.			
148	Case No.:24/2/87-ALC1/2016	Party Name:NAVCHIN INDUSTRIES	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00026/AM17/	RLA File :03/95/040/00892/AM16/	Lic.No/Date:0310803142 08.03.2016	
	Decision : A copy of application has been forwarded to Technical Authority			
149	Case No.:27/2/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred

HQ File :01/87/050/00029/AM17/	RLA File :03/95/040/00952/AM16/	Lic.No/Date:0310803119 08.03.2016	
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Decision : The Committee considered the case and decided to refer the matter to DIPP.

150	Case No.:19/8/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00131/AM17/	RLA File :03/94/040/01015/AM16/	Lic.No/Date:0310803129 08.03.2016		
Decision : A copy of application has been forwarded to Technical Authority.					

151	Case No.:16/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00018/AM17/	RLA File :03/95/040/00699/AM16/	Lic.No/Date:0310803179 09.03.2016		
Decision : A copy of application has been forwarded to Technical Authority					

152	Case No.:25/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00027/AM17/	RLA File :03/95/040/00903/AM16/	Lic.No/Date:0310803178 09.03.2016		
Decision : A copy of application has been forwarded to Technical Authority.					

153	Case No.:40/2/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00042/AM17/	RLA File :05/23/040/00531/AM16/	Lic.No/Date:0510397870 09.03.2016		
Decision : A copy of application has been forwarded to Technical Authority.					

154	Case No.:18/8/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00130/AM17/	RLA File :03/94/040/01013/AM16/	Lic.No/Date:0310803184 09.03.2016		
Decision : A copy of application has been forwarded to Technical Authority					

155	Case No.:4/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00357/AM16/	RLA File :03/95/040/00132/AM16/	Lic.No/Date:0310803199 10.03.2016		
Decision : A copy of application has been forwarded to Technical Authority					





156	Case No.:5/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00358/AM16/	RLA File :03/95/040/00590/AM16/	Lic.No/Date:0310803207 10.03.2016		
	Decision : A copy of application has been forwarded to Technical Authority.				
157	Case No.:4/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00006/AM17/	RLA File :03/95/040/00133/AM16/	Lic.No/Date:0310803205 10.03.2016		
	Decision : A copy of application has been forwarded to Technical Authority				
158	Case No.:5/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00007/AM17/	RLA File :03/95/040/00263/AM16/	Lic.No/Date:0310803206 10.03.2016		
	Decision : A copy of application has been forwarded to Technical Authority				
159	Case No.:12/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00014/AM17/	RLA File :03/95/040/00436/AM16/	Lic.No/Date:0310803201 10.03.2016		
	Decision : A copy of application has been forwarded to Technical Authority.				
160	Case No.:13/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00015/AM17/	RLA File :03/95/040/00653/AM16/	Lic.No/Date:0310803211 10.03.2016		
	Decision : A copy of application has been forwarded to Technical Authority.				
161	Case No.:14/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00016/AM17/	RLA File :03/95/040/00669/AM16/	Lic.No/Date:0310803214 10.03.2016		
	Decision : A copy of application has been forwarded to Technical Authority.				
162	Case No.:6/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016	Status: Deferred	



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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Indira Bhawan, New Delhi-11



			12.09.2016	
	HQ File :01/87/050/00008/AM17/	RLA File :03/95/040/00334/AM16/	Lic.No/Date:0310803234 11.03.2016	
Decision : A copy of application has been forwarded to Technical Authority				

163	Case No.:7/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00009/AM17/	RLA File :03/95/040/00335/AM16/	Lic.No/Date:0310803231 11.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

164	Case No.:9/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00011/AM17/	RLA File :03/95/040/00384/AM16/	Lic.No/Date:0310803250 11.03.2016	
Decision : A copy of application has been forwarded to Technical Authority				

165	Case No.:10/2/87-ALC1/2016	Party Name:YASH POLY INDUSTRIES PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00012/AM17/	RLA File :03/95/040/00385/AM16/	Lic.No/Date:0310803249 11.03.2016	
Decision : A copy of application has been forwarded to Technical Authority				

166	Case No.:11/2/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00013/AM17/	RLA File :03/95/040/00435/AM16/	Lic.No/Date:0310803235 11.03.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

167	Case No.:55/8/87-ALC1/2016	Party Name:PLASTENE INDIA LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00167/AM17/	RLA File :37/24/040/00019/AM16/	Lic.No/Date:3710002632 11.03.2016	
Decision: The Committee considered the case in the meeting and decided to approve the adhoc norms as applied for by the firm in their Advance Authorization .				
RA may take consequential action as per Policy / Procedures.				

168	Case No.:44/8/87-ALC1/2016	Party Name:FRONTIER TECHNOLOGIES PVT LTD	Meet No/Date:9/87-ALC1/2016	Status: Deferred
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(Signature)

(Signature)

			12.09.2016	
HQ File :01/87/050/00156/AM17/	RLA File :05/23/040/00516/AM16/	Lic.No/Date:0510397922 14.03.2016		
Decision : A copy of application has been forwarded to Technical Authority				

169	Case No.:6/1/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00359/AM16/	RLA File :03/95/040/00592/AM16/	Lic.No/Date:0310803332 15.03.2016		
Decision : A copy of application has been forwarded to Technical Authority					

170	Case No.:25/8/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00137/AM17/	RLA File :03/95/040/00262/AM16/	Lic.No/Date:0310803331 15.03.2016		
Decision : A copy of application has been forwarded to Technical Authority					

171	Case No.:21/8/87-ALC1/2016	Party Name:KKALPANA INDUSTRIES (INDIA) LIMITED,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00133/AM17/	RLA File :03/94/040/01075/AM16/	Lic.No/Date:0310803450 18.03.2016		
Decision : A copy of application has been forwarded to Technical Authority					

172	Case No.:12/4/87-ALC1/2016	Party Name:SHAKTI ECOGREEN	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Rejected	
	HQ File :01/87/050/00068/AM17/	RLA File :06/24/040/00049/AM16/	Lic.No/Date:0610038341 22.03.2016		
Decision : The Committee considered the case and decided to reject it due to non-furnishing of NOC from MOEF.					

173	Case No.:34/8/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File :01/87/050/00146/AM17/	RLA File :03/95/040/00975/AM16/	Lic.No/Date:0310803571 28.03.2016		
Decision : A copy of application has been forwarded to Technical Authority					

174	Case No.:35/8/87-ALC1/2016	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred	
	HQ File	RLA File	Lic.No/Date:0310803570		





:01/87/050/00147/AM17/ :03/95/040/00976/AM16/ 28.03.2016

Decision : A copy of application has been forwarded to Technical Authority

Case No.:38/8/87-ALC1/2016

Party Name: SUPERFIL
PRODUCTS LIMITED

Meet No/Date: 9/87-
ALC1/2016
12.09.2016

Status:
Approved

HQ File

:01/87/050/00150/AM17/

RLA File

:04/24/040/00249/AM16/

Lic.No/Date: 0410161757
28.03.2016

Decision : The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting No. 30/87-ALC1/2013 held on 23.10.2013 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Copolymer Based Nylon Monofilament Yarn (SL Grade)	1 kg	1. Nylon 6/66 Chips	0.840 kg
		2. Nylon 6 Chips	0.210 kg
		3. Antioxidant	0.002 kg
		4. Finish Oil	0.001 kg
		5. Surface Active Agent	0.001 kg
		6. LDPE Granuls	As per packing policy
		7. Kraft Paper	As per packing policy
RA may take consequential action as per Policy / Procedures.			

Case No.:45/8/87-ALC1/2016

Party Name: KLJ POLYMERS &
CHEMICALS LTD

Meet No/Date: 9/87-
ALC1/2016
12.09.2016

Status:
Deferred

HQ File

:01/87/050/00157/AM17/

RLA File

:05/23/040/00546/AM16/

Lic.No/Date: 0510398035
28.03.2016

Decision : A copy of application has been forwarded to Technical Authority

Case No.:13/8/87-ALC1/2016

Party Name: D. R. COATS INK &
RESINS PVT. LTD.

Meet No/Date: 9/87-
ALC1/2016
12.09.2016

Status:
Deferred

HQ File

:01/87/050/00125/AM17/

RLA File

:03/94/040/00871/AM16/

Lic.No/Date: 0310803607
29.03.2016

Decision : A copy of application has been forwarded to Technical Authority

Case No.:17/5/87-ALC1/2016

Party Name: RELIANCE
INDUSTRIES LTD.

Meet No/Date: 9/87-
ALC1/2016
12.09.2016

Status:
Approved

HQ File

:01/87/050/00094/AM17/

RLA File

:03/95/040/00839/AM16/

Lic.No/Date: 0310803651
30.03.2016

Decision : The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the Case No.202 of NC Meeting No. 6/87-ALC1/2016 held on 09.08.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (MT)
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Styrene Rubber 1783)	Butadiene (Grade:	37.8 (MT)	1. 1,3 Butadiene	20.139
			2. Styrene Monomer	6.626
			3. Extended Oil	9.922
			4. Chem : Rosin Acid	0.517
			5. Tertiary Dodecyl Mercaptane	0.041
			6. Activator EDTA	0.053
			7. Synthetic Soap (DNMS)	0.151
			8. Flocculant	0.165
RA may take consequential action as per Policy / Procedures.				

Case No.: 18/5/87-ALC1/2016	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date: 9/87-ALC1/2016 12.09.2016	Status: Approved
HQ File :01/87/050/00095/AM17/	RLA File :03/95/040/00974/AM16/	Lic.No/Date: 0310803650 30.03.2016	

Decision : The Committee considered the case and decided to **approve on repeat basis** (Adhoc Norms) based on the decision of the NC Meeting case No.202 of Meeting No. No. 6/87-ALC1/2016 held on 09.08.2016 and recommended as under:

EXPORT ITEM	QTY	IMPORT ITEM	QTY (MT)
Styrene Rubber 1783)	Butadiene (Grade:	37.8 (MT)	1. 1,3 Butadiene
			2. Styrene Monomer
			3. Extended Oil
			4. Chem : Rosin Acid
			5. Tertiary Dodecyl Mercaptane
			6. Activator EDTA
			7. Synthetic Soap (DNMS)
			8. Flocculant

RA may take consequential action as per Policy / Procedures.

Case No.: 5/5/87-ALC1/2016	Party Name: AVERY DENNISON INDIA PVT LTD	Meet No/Date: 9/87-ALC1/2016 12.09.2016	Status: Deferred
HQ File :01/87/050/00082/AM17/	RLA File :05/23/040/00561/AM16/	Lic.No/Date: 0510398089 31.03.2016	

Decision : A copy of application has been forwarded to Technical Authority

Case No.: 1/1/87-ALC1/2016	Party Name: METRO VALVES, (PROP: C.T. BALAMURUGAN)	Meet No/Date: 9/87-ALC1/2016 12.09.2016	Status: Deferred
HQ File :01/87/050/00001/AM17/	RLA File :32/24/040/00045/AM16/	Lic.No/Date: 3210077850 04.04.2016	

Decision : The Committee considered the case and decided to refer the matter to DIPP.

182	Case No.:5/8/87-ALC1/2016	Party Name:MITTAL POLYPACKS PVT.LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00117/AM17/	RLA File :02/24/040/00217/AM16/	Lic.No/Date:0210206593 05.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

183	Case No.:39/8/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00151/AM17/	RLA File :04/24/040/00271/AM16/	Lic.No/Date:0410161795 06.04.2016	
Decision : A copy of application has been forwarded to Technical Authority				

184	Case No.:57/8/87-ALC1/2016	Party Name:SURAT METALLICS LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00169/AM17/	RLA File :52/24/040/00080/AM16/	Lic.No/Date:5210041857 06.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

185	Case No.:4/9/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00179/AM17/	RLA File :04/24/040/00267/AM16/	Lic.No/Date:0410161794 06.04.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

186	Case No.:32/8/87-ALC1/2016	Party Name:MACCAFERRI ENVIRONMENTAL SOLUTIONS PVT LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00144/AM17/	RLA File :03/95/040/00964/AM16/	Lic.No/Date:0310803860 11.04.2016	
Decision : A copy of application has been forwarded to Technical Authority				

187	Case No.:6/8/87-ALC1/2016	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00118/AM17/	RLA File :02/24/040/00220/AM16/	Lic.No/Date:0210206605 12.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

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188	Case No.: 30/8/87-ALC1/2016	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00142/AM17/	RLA File :03/95/040/00797/AM16/	Lic.No/Date:0310803908 12.04.2016	
Decision: The Committee considered the case in the meeting and decided to approve the adhoc norms as applied for by the firm in their Advance Authorization .				
RA may take consequential action as per Policy / Procedures.				

189	Case No.: 60/8/87-ALC1/2016	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00172/AM17/	RLA File :34/24/040/00302/AM16/	Lic.No/Date:3410042073 15.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

190	Case No.: 61/8/87-ALC1/2016	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00173/AM17/	RLA File :34/24/040/00304/AM16/	Lic.No/Date:3410042072 15.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

191	Case No.: 62/8/87-ALC1/2016	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00174/AM17/	RLA File :34/24/040/00305/AM16/	Lic.No/Date:3410042071 15.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

192	Case No.: 56/8/87-ALC1/2016	Party Name:SURAT METALLICS LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00168/AM17/	RLA File :52/24/040/00005/AM17/	Lic.No/Date:5210041865 21.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

193	Case No.: 23/8/87-ALC1/2016	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00135/AM17/	RLA File :03/95/040/00006/AM17/	Lic.No/Date:0310804189 26.04.2016	

Decision : A copy of application has been forwarded to DIPP on 12.09.2016. Comments awaited from DIPP.

194	Case No.: 2/5/87-ALC1/2016	Party Name:THE DHARAMSI MORARJI CHEMICAL CO LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00079/AM17/	RLA File :03/95/040/00059/AM17/	Lic.No/Date:0310804290 29.04.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

195	Case No.: 37/9/87-ALC1/2016	Party Name:PORUS LABORATORIES PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00212/AM17/	RLA File :09/24/040/00016/AM17/	Lic.No/Date:0910063563 29.04.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

196	Case No.: 18/9/87-ALC1/2016	Party Name:BLS POLYMERS LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00193/AM17/	RLA File :05/23/040/00017/AM17/	Lic.No/Date:0510398353 02.05.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

197	Case No.: 50/8/87-ALC1/2016	Party Name:SIDDHI DECOR PVT.LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00162/AM17/	RLA File :08/24/040/00332/AM16/	Lic.No/Date:0810137827 03.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

198	Case No.: 19/9/87-ALC1/2016	Party Name:KLJ POLYMERS & CHEMICALS LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00194/AM17/	RLA File :05/23/040/00033/AM17/	Lic.No/Date:0510398380 04.05.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

199	Case No.: 17/4/87-ALC1/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00073/AM17/	RLA File :08/24/040/00042/AM17/	Lic.No/Date:0810137850 05.05.2016	

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Indira Park, New Delhi-11

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Decision : A copy of application has been forwarded to Technical Authority.

200	Case No.: 7/8/87-ALC1/2016	Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00119/AM17/	RLA File :02/24/040/00221/AM16/	Lic.No/Date:0210206663 05.05.2016	
Decision : A copy of application has been forwarded to Technical Authority				

201	Case No.: 37/8/87-ALC1/2016	Party Name:STERA ENGINEERING INDIA PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00149/AM17/	RLA File :04/24/040/00024/AM17/	Lic.No/Date:0410161879 06.05.2016	
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 2/87-ALC1/2016 held on 22.04.2015, the Committee approved norms with 10% wastage on the net content of relevant Polycarbonate Sheet in the export product.				
RLA may take consequential action as per Policy / Procedures.				

202	Case No.: 24/8/87-ALC1/2016	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00136/AM17/	RLA File :03/95/040/00045/AM17/	Lic.No/Date:0310804497 09.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

203	Case No.: 51/8/87-ALC1/2016	Party Name:SIDDHI DECOR PVT.LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00163/AM17/	RLA File :08/24/040/00411/AM16/	Lic.No/Date:0810137875 09.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

204	Case No.: 21/4/87-ALC1/2016	Party Name:K-FLEX INDIA PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00077/AM17/	RLA File :31/83/040/00008/AM17/	Lic.No/Date:3110066140 10.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

205	Case No.: 36/8/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00148/AM17/	RLA File :04/24/040/00015/AM17/	Lic.No/Date:0410161895 10.05.2016	

Decision : A copy of application has been forwarded to Technical Authority,

206	Case No.: 33/8/87-ALC1/2016	Party Name:LANXESS INDIA PVT.LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00145/AM17/	RLA File :03/95/040/00965/AM16/	Lic.No/Date:0310804635 12.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

207	Case No.: 1/8/87-ALC1/2016	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00113/AM17/	RLA File :02/24/040/00022/AM17/	Lic.No/Date:0210206703 19.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

208	Case No.: 2/8/87-ALC1/2016	Party Name:WACKER METROARK CHEMICALS PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00114/AM17/	RLA File :02/24/040/00024/AM17/	Lic.No/Date:0210206704 19.05.2016	
Decision : A copy of application has been forwarded to Technical Authority.				

209	Case No.: 25/9/87-ALC1/2016	Party Name:SPERRY PLAST LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00200/AM17/	RLA File :05/24/040/00074/AM17/	Lic.No/Date:0510398627 26.05.2016	
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 5/87-ALC1/2016 held on 15.07.2016 and recommended as under:				

EXPORT ITEM	QTY	IMPORT ITEM	QTY
TPR / Thermoplastic Compounds / TPE	1 kg	1. Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer: Europrene SOL TH 2312,SOL TH 2315,LG411N, 501N, LG411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3546F, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, JSR RB-840 Enprene 611, 611S, 655, 684, 685, 687, 701, 675 Calprene-H6120,H6170, SEPTON PCU	0.5330 kg
		2. K-Resin, Styrene Butadiene Copolymer KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925	0.4739 kg
RA may take consequential action as per Policy / Procedures.			

210	Case No.:26/9/87-ALC1/2016	Party Name:SPERRY PLAST LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00201/AM17/	RLA File :05/24/040/00079/AM17/	Lic.No/Date:0510398626 26.05.2016	
	Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No. 5/87-ALC1/2016 held on 15.07.2016 and recommended as under:			
	EXPORT ITEM	QTY	IMPORT ITEM	QTY
	TPR / Thermoplastic Compound / TPE	1 kg	1. Styrene Ethylene Butylene Styrene Co-Polymer/ Styrene Butadiene Styrene Co-Polymer: Europrene SOL TH 2312, SOL TH 2315LG411N, 501N, LG411S, 501S, Calprene-411, 540, 501, Globalprene-3546, 3546F, 3411, 1484, 1487, 7550U, 7551, KTR-401P, 201, JSR RB-840 Enprene 611, 611S, 655, 684, 685, 687, 701, 675 Calprene- H6120,H6170, SEPTON PCU.	0.5330 kg
			2. K-Resin, Styrene Butadiene Copolymer KR99HG, KR05E, KR03, XK-43, XK-40, KIBITON Q RESIN PB-5903, PB-5925	0.4739 kg
	RA may take consequential action as per Policy / Procedures.			

211	Case No.:8/9/87-ALC1/2016	Party Name:CHIRAG PACK (INDIA) PVT. LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00183/AM17/	RLA File :03/94/040/00032/AM17/	Lic.No/Date:0310805012 30.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

212	Case No.:49/8/87-ALC1/2016	Party Name:SANGHVI TECHNO PRODUCTS	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00161/AM17/	RLA File :08/24/040/00078/AM17/	Lic.No/Date:0810138057 31.05.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

213	Case No.:9/9/87-ALC1/2016	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00184/AM17/	RLA File :03/94/040/00060/AM17/	Lic.No/Date:0310805134 02.06.2016	

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SEIKHOMANG KIPGEN
Dy. Director General
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Government of India
Udyog Bhawan, New Delhi-11

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Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.

214	Case No.: 2/4/87-ALC1/2016	Party Name:ARMOR PLAST LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00058/AM17/	RLA File :07/24/040/00084/AM17/	Lic.No/Date:0710109905 03.06.2016	
Decision: The Committee considered the case in the meeting and decided to approve the adhoc norms as applied for by the firm in their Advance Authorization.				
RA may take consequential action as per Policy / Procedures.				

215	Case No.: 1/7/87-ALC1/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00112/AM17/	RLA File :34/24/040/00033/AM17/	Lic.No/Date:3410042244 07.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

216	Case No.: 40/9/87-ALC1/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00215/AM17/	RLA File :34/24/040/00031/AM17/	Lic.No/Date:3410042245 07.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

217	Case No.: 41/9/87-ALC1/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00216/AM17/	RLA File :34/24/040/00032/AM17/	Lic.No/Date:3410042243 07.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

218	Case No.: 48/8/87-ALC1/2016	Party Name:MARUTI TECHNO RUBBER PVT.LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00160/AM17/	RLA File :05/24/040/00106/AM17/	Lic.No/Date:0510398745 08.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

21	Case No.: 6/9/87-ALC1/2016	Party Name:CREATIVE	Meet No/Date:9/87-	Status:
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9		STYLO PACKS PVT LTD	ALC1/2016 12.09.2016	Approved	
	HQ File :01/87/050/00181/AM17/	RLA File :03/94/040/00892/AM16/	Lic.No/Date:0310805335 09.06.2016		
Decision : The Committee considered the case and decided to approve the case as under:					
	MULTILAYER PLASTIC TUBES	1 kg	1	LDPE/LLDPE (Film Grade)	0.732 /KG
			2	Polypropylene granules (for caps)	0.315 /KG
			3	LABEL	73.33 /NOS
			4	HDPE Granules (For shoulder of the tube)	0.105 /KG
RA may take consequential action as per Policy / Procedures.					

220	Case No.: 7/9/87-ALC1/2016	Party Name:CREATIVE STYLO PACKS PVT LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Approved	
	HQ File :01/87/050/00182/AM17/	RLA File :03/94/040/01122/AM16/	Lic.No/Date:0310805336 09.06.2016		
Decision : : The Committee considered the case and decided to approve the case as under:					
	MULTILAYER PLASTIC TUBES	1 kg	1	LDPE/LLDPE (Film Grade)	0.732 /KG
			2	Polypropylene granules (for caps)	0.315 /KG
			3	LABEL	73.33 /NOS
			4	HDPE Granules (For shoulder of the tube)	0.105 /KG
RA may take consequential action as per Policy / Procedures.					

221	Case No.: 15/9/87-ALC1/2016	Party Name:ORIENTAL CONTAINERS LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00190/AM17/	RLA File :03/95/040/00151/AM17/	Lic.No/Date:0310805346 09.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

222	Case No.: 11/9/87-ALC1/2016	Party Name:KULODAY TECHNOPACK PVT.LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00186/AM17/	RLA File :03/94/040/00201/AM17/	Lic.No/Date:0310805372 10.06.2016	
Decision : The Committee considered the case in the meeting and decided to approve the adhoc norms as applied for by the firm in their Advance Authorization .				

RA may take consequential action as per Policy / Procedures.

223	Case No.: 33/9/87-ALC1/2016	Party Name:LINCON POLYMERS PVT. LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00208/AM17/	RLA File :08/24/040/00087/AM17/	Lic.No/Date:0810138156 10.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

224	Case No.: 44/9/87-ALC1/2016	Party Name:SHIVA PHARMACHEM LTD,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00219/AM17/	RLA File :34/24/040/00062/AM17/	Lic.No/Date:3410042261 10.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

225	Case No.: 16/9/87-ALC1/2016	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00191/AM17/	RLA File :03/95/040/00205/AM17/	Lic.No/Date:0310805405 13.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

226	Case No.: 17/9/87-ALC1/2016	Party Name:LOPAREX INDIA PRIVATE LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00192/AM17/	RLA File :03/95/040/00210/AM17/	Lic.No/Date:0310805443 14.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

227	Case No.: 28/9/87-ALC1/2016	Party Name:VIKAS ECOTECH LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00203/AM17/	RLA File :05/24/040/00121/AM17/	Lic.No/Date:0510398803 14.06.2016	
Decision: Based on the decision of case No.221 of meeting No.08/AM17 held on 26-8-2016, the Committee considered the case on repeat basis and approved as applied for by the firm in their Advance Authorization .				
RA may take consequential action as per Policy / Procedures.				

228	Case No.: 52/8/87-ALC1/2016	Party Name:KOHINOOR RUBBERS	Meet No/Date:9/87- ALC1/2016	Status: Deferred
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			12.09.2016	
HQ File :01/87/050/00164/AM17/	RLA File :09/24/040/00611/AM16/	Lic.No/Date:0910063794 15.06.2016		
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm..				

	Case No.:10/9/87-ALC1/2016	Party Name:GOLDEN CASHEW PRODUCTS PRIVATE LIMITED,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
229	HQ File :01/87/050/00185/AM17/	RLA File :03/94/040/00195/AM17/	Lic.No/Date:0310805543 16.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:21/9/87-ALC1/2016	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
230	HQ File :01/87/050/00196/AM17/	RLA File :05/23/040/00111/AM17/	Lic.No/Date:0510398822 16.06.2016	
Decision : Based on the decision of case No. 172 of meeting No.05/AM17 held on 15-8-2016 Committee considered the case on repeat basis and approved as applied for by the firm in their Advance Authorization .				
RA may take consequential action as per Policy / Procedures				

	Case No.:22/9/87-ALC1/2016	Party Name:AG DERCO BELTING (INDIA) PVT. LTD.,	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
231	HQ File :01/87/050/00197/AM17/	RLA File :05/23/040/00132/AM17/	Lic.No/Date:0510398821 16.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:29/9/87-ALC1/2016	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
232	HQ File :01/87/050/00204/AM17/	RLA File :05/24/040/00122/AM17/	Lic.No/Date:0510398843 17.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:30/9/87-ALC1/2016	Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
233	HQ File :01/87/050/00205/AM17/	RLA File :05/24/040/00123/AM17/	Lic.No/Date:0510398842 17.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

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the request of the firm.

234	Case No.:3/8/87-ALC1/2016	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00115/AM17/	RLA File :02/24/040/00052/AM17/	Lic.No/Date:0210206769 20.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm..			

235	Case No.:4/8/87-ALC1/2016	Party Name:TEGA INDUSTRIES LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00116/AM17/	RLA File :02/24/040/00053/AM17/	Lic.No/Date:0210206770 20.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm..			

236	Case No.:5/9/87-ALC1/2016	Party Name:SRF LIMITED	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00180/AM17/	RLA File :04/24/040/00037/AM17/	Lic.No/Date:0410162050 20.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.			

237	Case No.:38/9/87-ALC1/2016	Party Name:J.J.PLASTALLOY PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00213/AM17/	RLA File :15/24/040/00002/AM17/	Lic.No/Date:1510022103 20.06.2016	
	Decision: Committee considered the case in the meeting and approved the ad-hoc norms as under:			
Export Item		Export Quantity (MT)	Import item	Quantity allowed (MT)
Filler Master Batch containing minimum 150 MT of Liner Low Density Polyethylene		500.000	1. Liner Low Density Polyethylene	154.500
RA may take consequential action as per Policy / Procedures.				

238	Case No.:34/9/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00209/AM17/	RLA File :08/24/040/00098/AM17/	Lic.No/Date:0810138188 21.06.2016	
	Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine			





the request of the firm.

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Case No.:27/9/87-ALC1/2016	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved												
HQ File :01/87/050/00202/AM17/	RLA File :05/24/040/00116/AM17/	Lic.No/Date:0510398880 22.06.2016													
Decision : The Committee considered the case and decided to approve on repeat basis (Adhoc Norms) based on the decision of the NC Meeting No.2/AM17,(Case No. 51)held on 23.05.2016 and recommended as under:															
<table><tr><th>EXPORT ITEM</th><th>QTY</th><th>IMPORT ITEM</th><th>QTY</th></tr><tr><td>Mobile Window (made out of hard Coated Acrylic sheet duly printed & laminated (.70 to 1.50 MM)</td><td>1 kg</td><td>Acrylic sheet 0.7 mm to 1.5 mm</td><td>1.05 kg</td></tr><tr><td colspan="4">RLA may take consequential action as per Policy / Procedures.</td></tr></table>				EXPORT ITEM	QTY	IMPORT ITEM	QTY	Mobile Window (made out of hard Coated Acrylic sheet duly printed & laminated (.70 to 1.50 MM)	1 kg	Acrylic sheet 0.7 mm to 1.5 mm	1.05 kg	RLA may take consequential action as per Policy / Procedures.			
EXPORT ITEM	QTY	IMPORT ITEM	QTY												
Mobile Window (made out of hard Coated Acrylic sheet duly printed & laminated (.70 to 1.50 MM)	1 kg	Acrylic sheet 0.7 mm to 1.5 mm	1.05 kg												
RLA may take consequential action as per Policy / Procedures.															

240	Case No.:42/9/87-ALC1/2016	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00217/AM17/	RLA File :34/24/040/00048/AM17/	Lic.No/Date:3410042290 23.06.2016	
Decision: The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

241	Case No.:43/9/87-ALC1/2016	Party Name:VISION PRODUCTS (P) LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00218/AM17/	RLA File :34/24/040/00056/AM17/	Lic.No/Date:3410042289 23.06.2016	
Decision: The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

242	Case No.:23/9/87-ALC1/2016	Party Name:KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00198/AM17/	RLA File :05/23/040/00141/AM17/	Lic.No/Date:0510398909 24.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

243	Case No.:35/9/87-ALC1/2016	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00210/AM17/	RLA File :08/24/040/00120/AM17/	Lic.No/Date:0810138211 24.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine				

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the request of the firm.

244	Case No.:46/9/87-ALC1/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00221/AM17/	RLA File :08/24/040/00107/AM17/	Lic.No/Date:0810138206 24.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

245	Case No.:47/9/87-ALC1/2016	Party Name:VEE KAY VIKRAM & CO LLP	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00222/AM17/	RLA File :08/24/040/00108/AM17/	Lic.No/Date:0810138207 24.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

246	Case No.:24/9/87-ALC1/2016	Party Name:KLJ POLYMERS AND CHEMICALS LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00199/AM17/	RLA File :05/23/040/00161/AM17/	Lic.No/Date:0510398929 28.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

247	Case No.:32/9/87-ALC1/2016	Party Name:TP BUILDTECH PVT. LTD.	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Deferred
	HQ File :01/87/050/00207/AM17/	RLA File :05/24/040/00619/AM16/	Lic.No/Date:0510398930 28.06.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

248	Case No.:26/8/87-ALC1/2016	Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87-ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00138/AM17/	RLA File :03/95/040/00271/AM17/	Lic.No/Date:0310805917 04.07.2016	
Decision: Based on the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 09.09.2016, the Committee approved following adhoc norms:				

EXPORT ITEM	QTY	IMPORT ITEM	QTY required per Kg of resultant product
Other Specially Relevant Natural Rubber/ Synthetic	1,00,000.00 kg	1. Synthetic Rubber CSM	0.360 kg
		2. Synthetic Rubber Halo Butyl	0.190 kg

Rubber based Compounded Sheets	3. Magnesium Oxide	0.045 kg
	4. Carbon Black	0.156 kg
	5. Plasticizer: Eastman 168	0.160 kg
	6. Accelerator	0.012 kg
	7. Antioxidant	0.015 kg
	8. Retarder	0.012 kg
	9. Zinc Oxide	0.021 kg

Note: 1. There should be a value cap on Rubber Chemicals (Item at S.No. 7,8&9) as per General Note 8 of the Hand book of Procedure, Vol. II.

RA may take consequential action as per Policy / Procedures.

Case No.:31/9/87-ALC1/2016		Party Name:MOTHERSON SUMI SYSTEMS LIMITED	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
249	HQ File :01/87/050/00206/AM17/	RLA File :05/24/040/00154/AM17/	Lic.No/Date:0510398992 05.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

Case No.:22/5/87-ALC1/2016		Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
250	HQ File :01/87/050/00099/AM17/	RLA File :08/24/040/00136/AM17/	Lic.No/Date:0810138261 11.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

Case No.:27/8/87-ALC1/2016		Party Name:ZENITH INDUSTRIAL RUBBER PRODUCTS PVT. LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Approved
	HQ File :01/87/050/00139/AM17/	RLA File :03/95/040/00281/AM17/	Lic.No/Date:0310806166 12.07.2016	
Decision: As per the written comments furnished by the DIPP vide their letter No. 7/17/2016-TSW dated 09.09.2016, the Committee approved following adhoc norms:				

251	EXPORT ITEM	QTY	IMPORT ITEM	QTY recommended for 1 kg of resultant product
	Rubber Floor Covering & Mats	2,25,000 kg	1. Natural Rubber	0.225 kg
			2. Synthetic Rubber SSBR	0.225 kg
			3. Zinc Oxide	0.021 kg
			4. Carbon Black	0.106 kg
			5. Antioxidant	0.010 kg
			6. Accelerators	0.012 kg

Signature

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Signature

	7. Retarder	0.010 kg
Note: 1. There should be a value cap on Rubber Chemicals (Item at S.No. 5,6&7) as per General Note 8 of the Hand book of Procedure, Vol. II.		
RA may take consequential action as per Policy / Procedures.		

	Case No.:39/9/87-ALC1/2016	Party Name:FINOTEX FIBRECAST PVT. LTD.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
252	HQ File :01/87/050/00214/AM17/	RLA File :31/83/040/00040/AM17/	Lic.No/Date:3110066247 15.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:36/9/87-ALC1/2016	Party Name:VISHAKHA POLYFAB P.LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
253	HQ File :01/87/050/00211/AM17/	RLA File :08/24/040/00148/AM17/	Lic.No/Date:0810138348 21.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:12/9/87-ALC1/2016	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
254	HQ File :01/87/050/00187/AM17/	RLA File :03/94/040/00345/AM17/	Lic.No/Date:0310806727 29.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:13/9/87-ALC1/2016	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
255	HQ File :01/87/050/00188/AM17/	RLA File :03/94/040/00346/AM17/	Lic.No/Date:0310806729 29.07.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:54/8/87-ALC1/2016	Party Name:SHORE AUTO RUBBER EXPORTS PVT.LTD	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
256	HQ File :01/87/050/00166/AM17/	RLA File :31/83/040/00021/AM17/	Lic.No/Date:3110066280 05.08.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

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	Case No.:14/9/87-ALC1/2016	Party Name:ARKEMA CHEMICALS INDIA PVT. LTD.,	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
257	HQ File :01/87/050/00189/AM17/	RLA File :03/94/040/00425/AM17/	Lic.No/Date:0310807245 22.08.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:1/9/87-ALC1/2016	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
258	HQ File :01/87/050/00176/AM17/	RLA File :30/24/040/00008/AM16/	Lic.No/Date:3010103822 23.08.2016	
Decision : The Committee considered the case as per agenda. Committee decided to defer the case to examine the request of the firm.				

	Case No.:2/9/87-ALC1/2016	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
259	HQ File :01/87/050/00177/AM17/	RLA File :30/24/040/00005/AM16/	Lic.No/Date:3010103824 24.08.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.				

	Case No.:3/9/87-ALC1/2016	Party Name:GOVIND RUBBER LIMITED.	Meet No/Date:9/87- ALC1/2016 12.09.2016	Status: Deferred
260	HQ File :01/87/050/00178/AM17/	RLA File :30/24/040/00025/AM16/	Lic.No/Date:3010103823 24.08.2016	
Decision : The Committee noted that the copy of application placed under para 4.7 of HBP is still awaited from RA. Hence, the Committee decided to issue a reminder to RA and firm to furnish the application.				

Meeting ended with a vote of thanks to the Chair.

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